

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 37 of 2013 in
DFR No. 2435 of 2012

Dated: 21st January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

NTPC Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

ORDER

IA No. 37 of 2013
(Condone delay Application)

Issue notice to the Respondents returnable on 26.02.2013.
Dasti service is permitted. Registry is also directed to issue notice
to the Respondents.

Post the matter on **26.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs